

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 400 / Checker

Bilaspur, dated 08 January, 2025

III-6-1/2001 (Part-III) N.D.P.S.

Copy of Government notification No. 103/4580/XXI-B/C.G./2024, dated 07-01-2025 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding appointment of Special Judge under NDPS Act, 1985 at Dakshin Bastar (Dantewada), Dhamtari, Raigarh and Surajpur is forwarded to :-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

19. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
20. The Principal District and Sessions Judge, **Dakshin Bastar (Dantewada), Dhamtari, Raigarh and Surajpur** for information & necessary action.
21. All Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information*.
22. The Additional Registrar (D.E./Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information*.
23. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information*.
24. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
25. The Addl. Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur *for information*.
26. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information*.
27. Section Officer/Incharge, Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information*.
28. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(K. Vinod Kujur)
Registrar General

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAYA RAIPUR (CG) 492002

NOTIFICATION

07 JAN 2025

Nava Raipur, dated 01.2025

F. No. 103 /4580/XXI-B/C.G./2024. In exercise of the powers conferred by sub-section (2) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), the State Government, with the concurrence of the Hon'ble Chief Justice of High Court of Chhattisgarh and in compliance of Hon'ble High Court of Chhattisgarh's Memo No. 31081/III-6-1/2001(Pl-III) N.D.P.S. Bilaspur, Dated 24-12-2024, hereby, makes the further following order, to amend this department's previous notification No. 399/1382/XXI-B/C.G./2023 dated 02-05-2024, relating to the entry (3) mentioned in column(3) & entry mentioned in column (4) corresponding to serial no. 8, 9, 18 and 20 of the Schedule, namely:-

Amendment

In the Schedule of the said Notification, officers mentioned in column No. (3) are appointed as Special Judge under sections 36 (2) of the Narcotic Durgs and Psychotropic Substances Act, 1985 (No. 61 of 1985), at the corresponding place mentioned in column no. (4) of the said Schedule, in place of previous names, respectively, namely:-

SL. No.	Name of the District	Name of the Court Notified as Special Court under NDPS Act	Jurisdiction
(1)	(2)	(3)	(4)
8	Civil District Dakshin Bastar, (Dantewada)	Shri Mohan Prasad Gupta, I Additional sessions Judge, Dantewada	Civil District, Dakshin Bastar (Dantewada)
9	Civil District Dhamtari	Shri Ram Kumar Tiwari, Sessions Judge, Dhamtari	Civil District, Dhamtari
18	Civil District Raigarh	Shri Jagdish Ram, III Additional sessions Judge, Raigarh.	Civil District, Raigarh.
20	Civil District Surajpur	Shri Manvendra Singh, I Additional sessions Judge, Surajpur	Civil District, Surajpur"

By order and in the name of the
Governor of Chhattisgarh,

/

(Rajnish Shrivastava)

Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

//02//

En.No. 104/4580/XXI-B/C.G./2024

Nava Raipur, Dated /01/2025

07 JAN 2025

Copy to:

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 31081/III-6-1/2001(Pt-III) N.D.P.S. Bilaspur, Dated 24-12-2024,
2. Additional Chief Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,
3. Secretary, Government of India, Revenue Department, New Delhi,
4. Principal District and Sessions Judge, Dakshin Bastar Dantewara, Dhamtari, Raigarh and Surajpur,
5. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
6. Staff Officer to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
7. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary), for information and necessary action.

7.11.25

(Shahabuddin Qureshi)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department